

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 28/(MAH)/2014
CA NO.

CORAM:

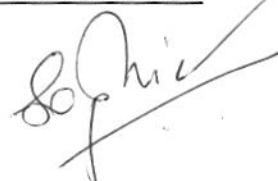
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.06.2017

NAME OF THE PARTIES: M/s. Tushar Clothing Pvt. Ltd. & Anr.
V/s.
Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 &
241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
8.	Sofhia Pinto 1/b H.K.S legal for Respondent		
9.	Adv. Vividh Tandon a/w Adv. Gunjan Mathur 1/b Cyril Amarchand Mangaldas Advocates for the Petitioners.	<u>ORDER</u>	

CP No.28/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 14.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)